

(ग) दुकान के खिलाफ अत्याधिक कोमत वसूल करने और सामान की डिलीवरी न करने से संबंधित शिकायतें प्राप्त हुई हैं।

(घ) जी, नहीं। कम्पनीज एक्ट, 1956 की व्यवस्थाओं के अधीन दुकान के लिए स्वयं को पंजीकृत कराना अनिवार्य नहीं है।

#### Survey of Sea-bed Resources

4945. SHRI S. M. KRISHNA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal under consideration of Government to systematically survey the sea-bed resources off the Goa Coast to explore whether the rich ore-bearing strata of the Western Ghats has a seaward extension;

(b) if so, at what stage it stands; and

(c) the broad outlines thereof?

THE MINISTER OF COMMERCE, STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). According to the Annual Programme of the Geological Survey of India for 1981-82, Geological Survey of India in collaboration with National Institute of Oceanography has plans to undertake mapping and collect grab core and dredge samples from Western Continental Shelf including Goa Coast. Mapping covering linear distance of 300 kilometres comprising 31 cruises tracts at 10 kilometres apart and sampling stations at 5 kilometres apart are envisaged. Survey is expected to be completed by 1985 and final report is to be submitted by 1986.

#### Catering Service and Lodging of Crew of IA near Dum Dum Airport

4946. SHRI DIGVIJAY SINH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) Is it a fact that the I.T.D.C. offered to give catering service and lodging of the Crew of the Indian Airlines at their Airport Ashoka Hotel;

(b) is this hotel nearest to the Dum Dum Airport; and

(c) why are catering and Crew lodging facilities not given to a sister Government Corporation?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Yes, Sir.

(c) Due to labour unrest in the Calcutta Airport Restaurant, Indian Airlines considered it expedient to have a second caterer for their requirements and accordingly made arrangements for partial supply with a private caterer. However, the Indian Airlines have agreed to consider their decision when the current contract with the private party expires.

It is upto the Indian Airlines to decide where to lodge their pilots and cabin crew. The Indian Airlines Cabin Crew but not the pilots stay in Hotel Airport Ashoka of I.T.D.C. In doing so, the Indian Airlines will have to be guided by the terms and conditions of their agreement with the concerned associations.

#### Evaluation of Schemes of Subsidies Granted by Government of India

4947. SHRI A. T. PATIL: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1678 on 27th February, 1981 regarding measures adopted to reduce administrative expenditure of Government and state the results of evaluation of schemes of subsidies granted by Government of India and other State Government under various programmes during the last five years (Years-wise and State-wise, wherever possible)?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): Subsidies are constantly kept under review, and an evaluation is made at the time of the approval of budget estimates every year. Adjustments in the quantum and rates of subsidy are made keeping in view the budgetary